

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1658
ANSWERED ON:22.08.2012
COMPLAINTS LODGING SYSTEM
Ganpatrao Shri Jadhav Prataprao;Jaiswal Shri Gorakh Prasad

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether telephone registration complaint number 198 of Mahanagar Telephone Nigam Limited almost remain out of service due to which telephone subscribers are unable to register their complaints;
- (b) if so, the details thereof;
- (e) whether any inquiry has been made in this regard;
- (d) if so, the details thereof and the officials found responsible for the same and the action taken against them; and
- (e) if not, the action taken by the Government to ensure proper functioning of the complaint registration number?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI M1LIND DEORA)

- (a) No Madam.
- (b) to (e) Not applicable in view of (a) above.